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O.A. No. 832 of 2005

Order dated: 11.12.2007

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

None appears for the applicant.

Advocate, Mr. B.Panigrahi, on behalf of Ld. Counsel for the Respondents Mr. Ashok Mohanty, appeared and made a submission that Smt. Snehalata Patnaik, the applicant, has been transferred from Cuttack to Mancheswar, ~~ie~~ the place where she wanted to go to the Kendriya Vidyalaya in Mancheswar. So he points out that since the transfer has been effected, the O.A. has become infructuous. The Ld. Advocate, on behalf of the Respondents has filed a copy of the transfer order dated 25.05.2007.

Accordingly, the O.A. is disposed of.

M.A.No. 746/05 is also hereby disposed of. No order as to costs.

Chapka

MEMBER (A)

On. Dr. 11.12.07

copies of order
handed over to
Ld. the counsel.

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